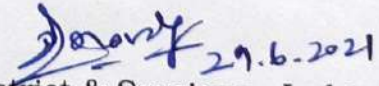


**LIST OF CASES POSTED BEFORE  
THE PRL. DISTRICT & SESSIONS JUDGE,  
BENGALURU (R) DISTRICT, BENGALURU  
ON 30.06.2021**

<b>MORNING SESSION</b>	
<p style="text-align: center;"><b><u>HEARING</u></b></p> <p>1. A.P.1/2020 2. A.P.85/2020 3. Misc.123/2020</p> <p style="text-align: center;"><b><u>STEPS</u></b></p> <p>4. Misc.82/2019 5. A.P.46/2020 6. A.P.47/2020 7. A.P.110/2020 8. Misc.64/2020 9. R.A.36/2021</p>	<p style="text-align: center;"><b><u>EVIDNCE</u></b></p> <p>10. S.C.77/2016 11. S.C.151/2019 12. S.C.205/2019</p> <p style="text-align: center;"><b><u>HBC</u></b></p> <p>13. S.C.159/2020</p> <p style="text-align: center;"><b><u>TO FURNISH SURETY</u></b></p> <p>14. Spl.C.191/2021 15. Spl.C.192/2021</p>
<b>AFTERNOON SESSION</b>	
<p style="text-align: center;"><b><u>FOR REPLY</u></b></p> <p>1. A.P.63/2020 2. A.P.66/2020 3. A.P.70/2020 4. A.P.73/2020 5. A.P.74/2020 6. A.P.75/2020 7. A.P.76/2020 8. A.P.77/2020 9. A.P.79/2020 10.A.P.86/2020</p>	<p>11. A.P.89/2020 12. A.P.91/2020 13. A.P.94/2020 14. A.P.96/2020</p> <p style="text-align: center;"><b><u>ORDERS</u></b></p> <p>15. S.C.126/2021</p>

  
Prl.District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

**IN THE COURT OF I ADDITIONAL DISTRICT AND SESSIONS JUDGE,**

**BENGALURU RURAL DISTRICT, BENGALURU**

**Cause list dated 30.06.2021**

**(As per modified SOP dated 25.06.2021)**

1. P and SC 21/2017
2. R.A. 109/2012
3. R.A. 358/2012
4. R.A. 114/2020
5. R.A. 55/2016
6. R.A. 112/2016
7. R.A. 42/2020
8. I.D. 78/2017
9. R.A. 124/2018
10. R.A. 105/2020
11. R.A. 102/2008
12. Spl.C. 320/2018
13. Crl.Misc. 961/2021
14. Crl.Misc. 963/2021

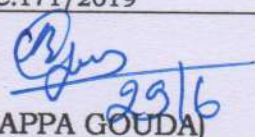
I Addl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

<b>II Additional District &amp; Session Court Bengaluru Rural District, Bengaluru</b>		
<b>Cause List -30.06.2021</b>		
<b>Morning Session</b>		
<b>Sl</b>	<b>Case No.</b>	<b>Stage</b>
1	Spl. Case 620/2011	Evidence
2	Spl. Case 674/2011	Evidence
3	Spl. Case 7/2012	Evidence
4	Spl. Case 38/2012	Evidence
5	Spl. Case 41/2013	Evidence(JC)
6	Spl. Case 198/2014	Evidence(JC)
7	Spl. Case 220/2016	Evidence(JC)
8	Spl. Case 412/2017	Evidence(JC)
9	Spl. Case 277/2018	Evidence(JC)
10	Spl. Case 185/2019	Evidence(JC)
11	Spl. Case 219/2019	Evidence(JC)
12	Spl. Case 22/2013	Argument(JC)
13	Spl. Case 229/2020	HBC(JC)
14	Spl. Case 223/2021	HBC(JC)
15	Spl. Case 197/2021	HBC
<b>Afternoon Session</b>		
16	Spl. Case 90/2021	Objection
17	Spl. Case 117/2021	Objection
18	Crl Misc 952/2021	Objection
19	Crl Misc 930/2021	Orders
20	Spl. Case 230/2021	Orders
21	Spl. Case 21/2016	313 Statement
22	Crl Misc 944/2021	Await notice
23	Spl. Case 89/2008	Argument
24	Spl. Case 50/2009	Argument
25	Spl. Case 126/2012	Argument
26	Spl. Case 5/2013	Argument
27	Spl. Case 85/2016	Hearing
28	Spl. Case 398/2018	Hearing
29	Crl Misc 911/2021	Hearing
30	Spl. Case 195/2021	Summons

II Addl. District & Session Court,  
Bengaluru Rural District, Bengaluru.

**THE LIST OF CASES POSTED BEFORE THE  
VI ADDL.DISTRICT & SESSIONS JUDGE  
CAUSE LIST DATED 30-06-2021**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p><b><u>APPEARANCE OF PARTY</u></b> 1. M.C.13/2020</p> <p><b><u>EVIDENCE</u></b> 2. M.C.17/2020</p> <p><b><u>ARGUMENTS</u></b> 3. R.A.108/2019</p> <p><b><u>AMENDMENT</u></b> 4. M.A.38/2019 5. M.A.2/2021</p> <p><b><u>AWAIT TCR</u></b> 6. R.A.45/2019</p> <p><b><u>FURTHER EVIDENCE</u></b> 7. M.C.173/2020</p> <p><b><u>OFFICE OBJECTIONS</u></b> 8. R.A.68/2021 9. R.A.83/2021</p> <p><b><u>AWAIT MEDIATION REPORT</u></b> 10. M.C.170/2020</p>	<p><b><u>EVIDENCE</u></b> 1. SC.190/2013 2. SC.90/2015</p> <p><b><u>CHARGE</u></b> 3. SC.20/2020</p> <p><b><u>PRODUCTION OF ACCUSED</u></b> 4. SC.115/2021</p> <p><b><u>AWAIT NOTICE</u></b> 5. CRL.R.P.5/2019</p>
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p><b><u>AWAIT NOTICE</u></b> 11. M.C.218/2020</p>	<p><b><u>STEPS</u></b> 6. CRL.R.P.19/2019 7. CRL.R.P.35/2020</p> <p><b><u>ORDER</u></b> 8. SC.169/2020 9. CRL.MISC.939/2021</p> <p><b><u>AWAIT TCR</u></b> 10. CRLA.2/2021</p> <p><b><u>AWAIT REPORT</u></b> 11. SC.282/2018 12. SC.185/2019</p> <p><b><u>OBJECTIONS</u></b> 13. CRLA.9/2021 14. SC.114/2021 15. CRL.MISC.953/2021 16. CRL.MISC.969/2021</p> <p><b><u>HEARING/FURTHER HEARING</u></b> 17. CRL.MISC.949/2021 18. CRL.MISC.937/2021</p> <p><b><u>FDT</u></b> 19. SC.171/2019</p>

  
(CHENNAPPA GOUDA)

VI Additional District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**IN THE COURT OF CHENNAPPA GOUDA  
7<sup>TH</sup> ADDL.DISTRICT AND SESSIONS JUDGE  
CAUSE LIST DATED: 30.06.2021**

<b><u>MORNING SESSIONS:</u></b>	<b><u>AFTERNOON SESSIONS</u></b>
<p><b><u>Arguments:</u></b> 1) M.A. 3/2012 2) M.A. 23/2014 3) R.A. 60/2015 4) R.A. 141/2015 5) R.A. 30/2016 6) R.A. 77/2017</p> <p><b><u>To hear:</u></b> 1) R.A. 124/2016 2) R.A. 125/2016</p> <p><b><u>Evidence:</u></b> 1) SC 126/2016 2) SC 175/2015 3) SC 179/2016 4) SC 146/2017 5) SC 272/2019</p> <p><b><u>Further Evidence:</u></b> 1) M.C. 85/2020</p> <p><b><u>Objection:</u></b> 1) SC 149/2020</p>	<p><b><u>Steps:</u></b> 1) R.A. 160/2017 2) P &amp; SC 14/2019 3) M.C. 252/2020 4) M.C. 238/2020 5) Misc. 37/2020</p> <p><b><u>Appearance of Party:</u></b> 1) P and SC 14/2021</p> <p><b><u>Objection:</u></b> 1) EX 53/2017 2) Misc. 16/2020</p> <p><b><u>Further Arguments:</u></b> 1) R.A. 3/2018 2) P &amp; SC 55/2020</p> <p><b><u>Arguments:</u></b> 1) SC 50/2007 2) SC 114/2013 3) SC 49/2019 4) R.A. 135/2017</p> <p><b><u>Objections:</u></b> 1) CrI.Misc. 966/2021 2) CrI.Misc. 970/2021</p>

Sd/-

VII Addl.District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**Note:** 1. All Advocates are requested to strictly follow SOP dated: 25/06/2021 issued by Hon'ble High Court of Karnataka.

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT,  
BENGALURU RURAL DISTRICT, BENGALURU OF 30.06.2021**

**MORNING SESSION**

**AFTERNOON SESSION**

**EVIDENCE**

**AWAIT LCR**

**CALL ON**

1 MA 55/2017  
2 P&SC 23/2018  
3 MC 256/2020

7 CrI.A. 16/2019  
8 CrI.A. 34/2019  
9 CrI.A. 85/2019  
10 CrI.A. 127/2019  
11 CrI.A. 24/2020  
12 CrI.A. 32/2020

1 SC 34/2021

**OBJECTION**

**OBJECTION**

2 CrI.M. 967/2021  
3 CrI.M. 968/2021

4 RA 282/2020

**JUDGMENT**

**EVIDENCE**

**AWAIT NOTICE**

4 RA 48/2018

5 SC 292/2019  
6 SC 23/2020

13 CrI.A. 22/2020

5 RA 183/2019

**FDT**

**ORDER**

14 SC 207/2018  
15 SC 300/2019  
16 SC 158/2020

6 SC 78/2017  
7 CrI.RP 42/2019  
8 CrI.RP 47/2019  
9 CrI.RP 55/2019  
10 CrI.RP 56/2019

**Cause List of IX Addl. District and Sessions Judge,**  
**Bengaluru Rural District, Bengaluru.**  
**Dated: 30-06-2021.**

<b><u>Morning Session</u></b>	
<b><u>Civil</u></b>	<b><u>Criminal</u></b>
1. Misc. 10/2016	8. SC 340/2018
2. P & SC 33/2020	9. SC 63/2019
3. RA 83/2020	10. SC 307/2019
4. RA 10/2019	11. SC 38/2020
5. Misc. 52/2019	12. SC 72/2020
6. MA 27/2018	13. SC 20/2021
7. G & WC 21/2020	14. Crl.Misc.863/2021
	15. Crl.Misc.869/2021
<b><u>Afternoon Session</u></b>	
<b><u>Civil</u></b>	<b><u>Criminal</u></b>
1. G & WC 20/2020	3. Spl.C.23/2013
2. RA 109/2017	4. SC 26/2020
	5. Spl.C.93/2015
	6. SC 357/2019
	7. Spl.C.87/2021
	8. SC 105/2020
	9. Crl.Misc.907/2021
	10.Crl.Misc.945/2021
	11.Crl.Misc.964/2021

Date : 29-06-2021.  
Place : Bengaluru.

*cu [Signature]*  
IX Addl. District and Sessions Judge,  
Bengaluru Rural District, Bengaluru.

28 156/21

CAUSE LIST OF THE COURT OF SRI BASAVARAJ  
CHENGTI  
HON'BLE X.ADDL. DISTRICT AND SESSIONS JUDGE  
BENGALURU RURAL DISTRICT, BENGALURU  
(DEDICATED COMMERCIAL COURT)  
**MORNING SESSION DATED : 30.06.2021**

Sl. No.	Case No.	Stage
1	Com OS 142/2020	Evidence
2	Com OS 24/2020	Evidence
3	Com OS 262/2021	Evidence
4	Com OS 263/2021	Evidence
5	Com OS 625/2021	Evidence
6	Com OS 826/2021	Evidence
7	Com OS 833/2021	Evidence
8	Com OS 27/2020	Hearing
9	Com OS 55/2020	Hearing
10	Com OS 60/2020	Hearing
11	Com OS 130/2020	Hearing
12	Com OS 143/2020	Hearing
13	Com OS 144/2020	Hearing
14	Com OS 156/2020	Hearing
15	Com OS 160/2020	Hearing

**AFTERNOON SESSION**

Sl. No.	Case No.	Stage
1	Com OS 168/2020	Hearing
2	Com OS 170/2020	Hearing
3	Com OS 222/2020	Hearing
4	Com OS 05/2020	Hearing
5	Com OS 113/2020	Hearing
6	Com OS 280/2020	Hearing
7	Com OS 374/2020	Hearing
8	Com OS 253/2020	Hearing
9	Com OS 197/2020	Hearing
10	Com OS 369/2020	Hearing
11	Com OS 386/2020	Hearing
12	Com OS 408/2020	Hearing
13	Com OS 410/2020	Hearing
14	Com OS 431/2020	Hearing
15	Com OS 346/2020	Hearing
16.	Com OS 271/2021	Orders
17.	Com AA 25/2021	Orders
18.	Com AA 26/2021	Orders
19.	Com AA 27/2021	Orders

X Addl. District and Sessions Judge,  
BRD, Bengaluru

Note: The rest of the cases posted for the day will be assigned dates in CIS portal through bulk posting. The learned Advocates may ascertain the dates from CIS portal.

2. Matters posted for evidence will be taken up through VC, at request of concerned parties/Advocates.

<https://meet.jit.si/10adjrural>



<b>ADDL. DISTRICT AND SESSIONS JUDGE-FTSC-I</b>	
<b>Cause List Dated 30-06-2021</b>	
<b>Morning Sessions</b>	<b>Afternoon Sessions</b>
<b>Evidnce</b>	<b>ORDER</b>
1) SPL.C 32/2017	17) Crl.Misc. 933/2021
2) SPL.C 203/2017	
3) SPL.C 365/2017	<b>Charge</b>
4) SPL.C 419/2017	18) SPL.C 203/2019
5) SPL.C 530/2017	19) SPL.C 173/2020
6) SPL.C 254/2018	20) SPL.C 198/2020
7) SPL.C 284/2018	
8) SPL.C 379/2018	<b>HBC</b>
9) SPL.C 565/2018	21) SPL.C 163/2020
10) SPL.C 628/2018	22) SPL.C 200/2020
11) SPL.C 116/2019	23) SPL.C 119/2021
12) SPL.C 139/2019	24) SPL.C 209/2021
13) SPL.C 198/2019	
14) SPL.C 408/2019	<b>FDT</b>
	25) SPL.C 159/2020
<b>CALL ON</b>	26) SPL.C 350/2020
15) SPL.C 143/2019	
16) SPL.C 203/2021	<b>Nbw to Accused and Notice to sureties</b>
	27) SPL.C 157/2019
	28) SPL.C 303/2019
	29) SPL.C 167/2020